

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/984(CHE)/2024

PETITION NUMBER : CP/IB/1424/2019

NAME OF THE APPLICANT : The Director (Tamil Nadu Generation And
Distribution Corp Ltd)

NAME OF THE RESPONDENT(S) : Renuka Devi Rangaswamy (RP) M/s. Regen
Infrastructure And Services Pvt ltd

UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016

ORDER

Ld. Counsel Mr.S.T.Raja for the Applicant. Ld. Counsel Ms. Abinaya for the Respondent.

This is an Application seeking condonation of delay of 51 days in filing the counter in IA/IBC/2379/CHE/2023 in IBA/1424/2019.

The Applicant has stated that the delay is due to transfer of the concerned officer which is mentioned at para 3b.

In view of the above, the delay is condoned and counter filed by the Applicant is taken on record.

Rejoinder, if any in IA/IBC/2379/CHE/2023, be filed within a week thereafter.

IA(IBC)/984(CHE)/2024 is disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk